

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **02.08.2023** (WEDNESDAY)  
CHENNAI BENCH (**VIRTUAL MODE**)  
**10:25 AM**

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 104/2023 For Stay IA No. 379/2023	The Superintending Engineer Vs Parikh Fabrics Pvt. Ltd.	Mr. B Dhanaraj	M/s Ramalingam & Associates Mr. P Elayaraj Kumar Mr. R Imayavaramban Mr. S Jayaharan

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

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For Assistance,

1. E-mail - [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500